

**CBI Vs. Deepak Talwar & Ors.
CC No. 337/2019**

IA No. 8/2020

25.09.2020

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI with IO Inspt.
Dharmendra Singh.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Today case is fixed for filing some additional documents by IO in support of application under Section 166-A Cr. P.C. for issuance of letters Rogatory for conducting investigation at Republic of Singapore and British Virgin Islands (BVI). IO submits that he will file the documents on the day of physical hearing.

In this case an application for transfer of this case to the designated court of ED has been moved by ED and the same is fixed for **01.10.2020**.

Let this application IA No. 8/2020 be put up on **09.10.2020** for further proceedings.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
25.09.2020.**